

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).1729/2006

SHIV GOPAL SAH @ SHIV GOPAL SAHU

Petitioner(s)

VERSUS

SITA RAM SARAUGI AND ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 09/03/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Bhaskar Y. Kulkarni,Adv.

For Respondent(s)

Dr. Kailash Chand,Adv.

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

Respondent nos. 1 and 2 have filed counter affidavit.

Therefore, list the matter before the Hon'ble Court.

(B.SUDHEENDRA KUMAR)

Registrar

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